

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:323
ANSWERED ON:23.11.2012
AGRICULTURAL DEBT WAIVER AND DEBT RELIEF SCHEME
Devappa Anna Shri Shetti Raju Alias

Will the Minister of FINANCE be pleased to state:

- (a) whether instances of National Bank for Agriculture and Rural Development (NABARD) disallowing waiver of loans of farmers in various States particularly Maharashtra under the Agricultural Debt Waiver and Debt Relief Scheme (ADWDR), 2008 come to the notice of the Government;
- (b) if so, the details thereof;
- (c) whether NABARD has asked banks to recover the loans from the farmers waived off under the said Scheme;
- (d) if so, the details thereof; and
- (e) the steps being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (e) : Yes Sir. On account of major irregularities, NABARD has asked seven (7) banks to recover the loans from the farmers waived off under the said Scheme. The list of withheld/ recalled claims under Agricultural Debt Waiver and Debt Relief Scheme (ADWDRS), 2008 of the 7 banks is indicated in Annex.